

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-918/ND/2019**

IN THE MATTER OF:

M/s. Pawan Security Services

...PETITIONER

Vs.

M/s. Star Facilities Management Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 13.04.2021
(Virtual Hearing/Physical Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

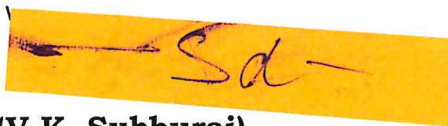
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational creditor :Mr. Avinash Kr. Lakhanpal,
Advocate.**

**For the Respondent/Corporate debtor :Mr. Rakesh Kumar and Mr. Harsh
Upadhyay, Advocates.**

ORDER

Heard the submissions made by the Learned Counsels for both the parties. Let the matter may come for arguments after two weeks. In the meanwhile, both the parties may resolve the matter amicably and settle. Matter is adjourned to **10.05.2021**.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**